

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong ___ June, 2018

NO.HCM.II/123/2015/ : It is hereby notified that Hon'ble the Chief Justice is pleased to declare 3rd July, 2018 (Tuesday) as Holiday on account of "Beh Deinkhlam" in the High Court of Meghalaya and Subordinate Courts.

REGISTRAR GENERAL

Dated, Shillong 29th June, 2018

Memo. NO.HCM.II/123/2015/ 3664A

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
11. The Court Officers, High Court of Meghalaya, Shillong.
12. The President/Secretary, High Court Bar Association, Shillong.
13. The President/Secretary, Shillong Bar Association, Shillong.
14. Notice Board.
15. Office file.


REGISTRAR GENERAL